

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No2
CP(IB)/138(AHM)2022

Order under Section 95 IBC

IN THE MATTER OF:

Indian Bank (Erstwhile Allahabad Bank)
V/s
Manoj N Patel

.....Applicant

.....Respondent

Order delivered on ..16/06/2022

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Sunil Bhavasar, Adv.
For the Respondent :

ORDER

When the matter was called out first, Learned Counsel for the applicant was not properly audible and matter was passed over. At the end of the board, when matter was called, none appeared for the applicant.

List on 07.07.2022.

-Sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-Sd-

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**